

FORM- A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALLENWEST AMPCONTROL INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	ALLENWEST AMPCONTROL INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/02/2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40300MH2016PTC293349
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO. A/201, PLOT NO. 150, SECTOR 23, ULWE NAVI MUMBAI RAIGARH 410206 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	1 ST OCTOBER, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NEERAJ PARMAR, IBBI/IPA-002/IP-N00485/2017-2018/11447, 94, POCKET-4, SECTOR-11, DWARKA, NEW DELHI -110075, INDIA E-MAIL: IP.NEERAJPARMAR@GMAIL.COM PH.: +91 9717007112
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31 ST OCTOBER, 2021

Notice is hereby given that **Allenwest Ampcontrol India Private Limited** has commenced voluntary liquidation on **1st October, 2021**.

The stakeholders of **Allenwest Ampcontrol India Private Limited** are hereby called upon to submit a proof of their claims, on or before **31st October, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator:



Neeraj Parmar
IBBI/IPA-002/IP-N00485/2017-2018/11447
Date: 04.10.2021
Place: New Delhi